

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition Nos. 50/MP/2018 and  
52/MP/2018**

**Coram:  
Shr P.K.Pujari, Chairperson  
Shri A.K. Singhal, Member  
Dr. M.K. Iyer, Member**

**Date of order: 8<sup>th</sup> of October, 2018**

**In the matter of:**

Petition under Section 79 of the Electricity Act, 2003 read with Article 12 of the Power Purchase Agreements executed between the Petitioners and Respondents, for seeking approval of "Change in Law events due to enactment of the "GST Laws".

**And**

**In the matter of:**

M/s Prayatna Developers Private Ltd.,  
7B, Sambhav House, Judges  
Bungalow Road, Bodakdev,  
Ahmedabad - 380015, Gujarat

**...Petitioner**

**Vs.**

1. National Thermal Power Corporation Ltd. (NTPC),  
Core-7, SCOPE Complex, 7,  
Institutional Area, Lodi Road,  
New Delhi – 110003

2. Jaipur Vidyut Vitran Nigam Ltd.,  
Vidyut Bhawan, Jyoti Nagar,  
Jaipur – 302005

3. Ajmer Vidyut Vitran Nigam Ltd.,  
Vidyut Bhawan, Panchsheel Nagar,  
Makarwall Road, Ajmer – 305004

4. Jodhpur Vidyut Vitran Nigam Ltd.,  
New Power House, Industrial Area,  
Jodhpur-342003, Rajasthan

5. The Ministry of New and Renewable Energy,  
Represented by its Secretary,

Block-14, CGO Complex,  
Lodhi Road, New Delhi-110 003

**Respondents**

**And  
In the matter of**

M/s Azure Power Venus Private Limited  
Asset No.301-4  
World Mark 3  
Aerocity, New Delhi - 110 017

**...Petitioner**

**Vs**

A. Solar Energy Corporation of India Limited,  
1st Floor, A-Wing, D-3,  
District Centre Saket,  
New Delhi - 110 017

B. Uttar Pradesh Power Corporation Limited,  
Shakti Bhawan, 14, Ashok Marg,  
Lucknow – 226 027

**..Respondents**

### **Corrigendum**

In Page 3 of the order dated 19.9.2018 in Petition No.50/MP/2018 and  
52/MP/2018, 'Parties Present' shall be read as under:

#### **Parties Present:**

Ms. Poonam Verma, Advocate PDPL  
Ms. Abiha Zaidi, Advocate, PDPL  
Shri Sitesh Mukherjee, Advocate, APVPL  
Shri Jafar Alam, Advocate, APVPL  
Shri Vishal Binod, Advocate, APVPL  
Shri M.G. Ramachandran, Advocate, NTPC, SECI  
Ms. Ranjitha Ramachandran, Advocate, SECI  
Shri Shubham Arya, Advocate, NTPC  
Ms. Anushree Bardhan, Advocate, SECI  
Shri Nishant Gupta, NTPC  
Shri S.K. Agarwal, Advocate, Rajasthan DISCOMS  
Shri Rajiv Srivastava, Advocate, UPPCL

2. All other contents of order dated 19.9.2018 in Petition Nos. 50/MP/2018 and 52/MP/2018 remain unaltered.

Sd/-  
**(Dr. M.K. Iyer)**  
Member

sd/-  
**(A.K.Singhal)**  
Member

sd/-  
**(P.K.Pujari)**  
Chairperson